

DIVISION BENCH

ITEM NO.102

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

MA NO.05/2024 IN CP (IB) No.58/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S ADARSH JHUNJHUNWALA (PERSONAL GURANTOR OF M/S JVL AGRO INDUSTRIES LTD.)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Aman Kumar Dwivedi, Adv. : *For the Financial Creditor/SBI
& Applicant in MA No.05/2024*

Sh. Utkarsh Malviya, Adv. : *For the Personal Guarantor*

ORDER

MA NO.05/2024

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Financial Creditor/ State Bank of India states that this application has been filed for replacement of the proposed RP.
- 2.** Ld. Counsel representing the Personal Guarantor seeks and is granted three days time to respond to the said application by serving an advance copy to the other side.
- 3.** Let the main matter to come up on 26th July, 2024 and to be taken up higher on Board along with application. It is made clear that the matter would be heard finally on the next date and no further adjournment would be granted to either of the parties.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*